Article 368 and he has every right to say all this under it. Then your objection is over ruled.

[English]

The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI KASHI RAM RANA : Sir. I introduce the Bill.

15.431/2 hrs.

[English]

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Insertion of new section 63)

SHRI SATYA PAL JAIN (Chandigarh): Sir. I beg to move for leave to introduce a Bill further to amend the Representation of the People Act. 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.**

SHR! SATYA PAL JAIN : Sir. I introduce the Bill.

15.44 hrs.

[E. glish]

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 16, etc.)

SHRI P. KODANDA RAMAIAH (Chitradurga): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

 $\ensuremath{\mathsf{MR}}.$ CHAIRMAN (SHRI NITISH KUMAR) : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. KODANDA RAMAIAH : Sir. I introduce the Bill.

15.45 hrs.

[English]

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 16A, etc.)

SHRI CHITTA BASU (Barasat): Sir. I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN (SHRI NITISH KUMAR) : The question is ;

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The : Motion was adopted.

SHRI CHITTA BASU : I introduce the Bill.

15.451/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Substitution of new article for article 285)

[English]

SHRI CHITTA BASU (Barasat): Sir. I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI CHITTA BASU (Barasat): I introduce the Bill.

15.46 hrs.

EDUCATION BANK OF INDIA BILL*

[English]

SHRI CHITTA BASU (Barasat): Sir, I beg to move for leave to introduce a Bill to provide for the setting up of a Bank for the purpose of advancing loans to the students for pursuing higher studies.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the setting up of a Bank for the

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^{**} Introduced with the recommendation of the President.

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